

**F. No. J-11017/22/2018-Judicial (Part-1)**  
**Government of India**  
**Ministry of Law and Justice**  
**Department of Legal Affairs**  
**(Judicial Section)**  
\*\*\*\*

Shastri Bhawan, New Delhi,  
Dated 26<sup>th</sup> September, 2019

**ORDER**

The President is pleased to engage **Ms. Kaadambari**, Advocate as Senior Panel Counsel for conducting Central Government litigation before the High Court of Delhi, as mentioned in the table below, with effect from the date of this order for a period of three years or until further orders, whichever is earlier:

**High Court of Delhi**  
**Senior Panel Counsel**

<b>Name of Advocate</b>	<b>Contact details</b>	<b>Enrollment No.</b>
Ms. Kaadambari	Office: 198, Jor Bagh, New Delhi-110003. Res: 185, Hope Apartments, Sector-15-II, Gurgaon-122001. Mob: 9811111892 Tel: 011-24618324, 43720358	D-403(R)/1998


2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(S. R. Mishra)  
Additional Secretary

**Copy for information to:-**

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Ms. Maninder Acharya, the Ld. ASGI, High Court of Delhi, C-390 LGF, Defence Colony, New Delhi 110024
3. The Registrar, High Court of Delhi.
4. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
5. Senior Panel Counsel as mentioned in the table above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. For uploading on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) for the information of all concerned.
8. Guard File/Judicial Section with 5 spare copies.

  
(D. Srinivas)  
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